

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

OA No.210/61/2019

Dated this Thursday the 7th day of March , 2019

**Coram:Dr. Bhagwan Sahai, Member (A) .
Shri R. N. Singh, Member (J) .**

1. Avez S/o Gaffar Shaikh
Age 31 years, Occu: Jeep Driver,
R/o Khadakpura,
Pathan Wada, Osmanabad,
Tq. & Dist Osmanabad-4313501.

...Applicant.
(By Advocate Shri Manoj U. Shelke).

Versus

1. The Chief Post Master General,
Maharashtra Circle,
Mumbai-01.
2. The Senior Manager,
Department of Posts,
India, Mail Motor Services,
134-A, S. K. Ahire Marg,
Worli, Mumbai-400018.
3. The Post Master General,
Aurangabad, Aurangabad Region,
Aurangabad.
4. The Superintendent of Post Offices,
Osmanabad Division,
Head Quarter,
At Latur-4135012.

... Respondents.

O R D E R (O R A L)
Per : R. N. Singh, Member (Judicial)

Present.

1. None is present on behalf of the applicant.
2. There are certain objections reported by

the Registry. The same have not been removed till date by the applicant.

4. There was no representation on behalf of the applicant even on the previous dates i.e. 05.02.2019 and 04.02.2019. It appears that the applicant is not interested in pursuing the matter.

5. In view of the above, the OA is, dismissed in default as well as for non prosecution.

6. No order as costs.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

v.

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19/3/18